

List of secured financial creditors  
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
1	J.S. Credit Capital Limited. (by Assignment from Abinandan Holdings Pvt. Ltd which was earlier assigned by Federal Bank)	06.04.2024	307622962.74	307622962.74	CASH CREDIT & TERM LOAN (INCLUSIVE OF INTEREST)	30,76,22,962.74	YES	Primary security- Hypothecation of stock i.e RM, SIP & FG and book debts with 25% margin on Stock and 50 % margin on book debts.Collateral security: ALL THAT the and,heriditaments and premises covered with various structures, shed, constructions, dwelling houses,containing an area of 16 Bighas, 15 Cottahs and 9 Chittaks out of 18 Bighas, 8 Cottahs and 14 Chittacks [1 Bigha, 13 Cottahs and 5 Chittacks (24,000 sq ft) excluded as the areas is leased out to M/s. Stylish Interlocking Paver Pvt. Ltd. as per deed No.1050 dt.22.2.2000) lying and situated at Premises No 220/2, Naskarpara Road, Howrah and housing the plant and i) EM of additional charge on the property mortgaged to Cash Credit limit.ii) Hypothecation of Plant and Machinery and other fixed assets and equipment at the manufacturing unit in the premises No.220/2,Naskarpara Road, Howrah. Guarantors: 1) Ms. Rashmi Sharma2) Mr. Krishna Kumar Jhawar3) Mr. Ashok Kumar Mall4) Mr. Ram Ratan Chowdhury5) Mr Dilip Kumar Chowdhury Machineries hypothecated to the Bank as well and butted and bounded on East by 113 and 113/4,Shiv Gopal Banerjee Lane, West by: 223/A,Naskarpara Road and 1& 1C, Nabin Ghosh Lane, North by Naskarpara Road and South by 85 to 87,Shiv Gopal Banerjee Lane. (Charged to Both Cash Credit and Term loan account)		75.63%			3,22,83,572.00		NA	
2	CITY UNION BANK	15-03-2019	3,22,83,572.00	0.00	OLCC & Term Loan (INCLUSIVE OF INTEREST)	0.00		ALL THAT PIECE AND PARCELOF LAND WITH STRUCTURES STANDING THEREON MEASURING AN AREA OF 24000 SQ. FT. AT PREMISES NO. 220/2,NASKAR PARA ROAD,UNDER HOWRAH MUNICIPAL CORPORATION ,HOWRAH-711107								Citi Union Bank Loan Rs. 3,22,83,572 - rejected Loan secured by alleged Board Resolution dated 06.06.2015, used to create the corporate guarantee, is void ab initio, because the signatory was not a director in law on that date. There was no authority, therefore no binding act, and the guarantee cannot travel any further in liquidation. Second, the guarantee was never invoked on or before the insolvency commencement date. Under the IBC and NCLAT precedent, an uninvoked guarantee is a contingency, not a claim. It cannot be admitted as a financial claim under Section 3(6).
<b>TOTAL</b>			<b>33,99,06,534.74</b>	<b>30,76,22,962.74</b>		<b>30,76,22,962.74</b>				<b>75.63%</b>			<b>3,22,83,572.00</b>			